## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/422/ (IB)/2017

NAME OF THE PETITIONER(S)

: RANGANATH SPINNING INDUSTRIES

NAME OF THE RESPONDENT(S)

: GURUVAYUR SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Aashish Jain Lunia For Sucona d Surama P. Glayatheri

Count for Petitien countel for respondent

Counsel representing both the parties are present. Counsel for petitioner stated that both the parties are intending to settle the matter by way of compromise. He further stated they have received an amount of Rs.1 lakh towards initial payment in this matter and also in the connected matter, TCP/422A/2017 and the respondent has made arrangements for making rest of the payments in regard to the balance claim in equal instalments. He prayed time for making submissions in relation to the final outcome of the settlement. Considering their submissions and in the interest of justice, time is enlarged at request of both the parties. Put up on 24.11.2017 at 10.30 A.M.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)